

(2022) 08 ITAT CK 0059

Income Tax Appellate Tribunal (Delhi A Bench)

Case No: Income Tax Appeal No. 1835/DEL/2020

M/S Advance
Ventilation (P) Ltd.

APPELLANT

Vs

Dy. CIT

RESPONDENT

Date of Decision: Aug. 16, 2022

Acts Referred:

Income Tax Act, 1961 – Section 2(24)(x), 36, 36(1)(va), 43B, 43B(b), 139(1)

Citation: (2022) 08 ITAT CK 0059

Hon'ble Judges: N. K. Billaiya, (AM); Anubhav Sharma, J

Bench: Division Bench

Advocate: Kanav Bali

Final Decision: Allowed

Judgement